

THE GAUHATI HIGH COURT
(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTICE

Dated Guwahati the 16th October, 2020

All the Learned Advocates are requested to submit their details in the format given below, to the office of the Registrar (Judicial) on or before 10-11-2020, during the office working hours, for availing the various e-services of the Gauhati High Court, such as facilities for Video Conferencing, e-filing, etc.

BY ORDER
REGISTRAR (JUDICIAL)

FORM-A

(to be filled in Capital letters)

ADVOCATE'S DETAILS FOR UPDATION OF MASTER DATABASE

Name of Advocate (Short name for Cause-list)		FOR OFFICE USE
Full Name		Advocate Code :
Date of Birth		<input style="width: 100px; height: 20px;" type="text"/>
Bar Registration No.		Remarks (if any) :
Gender		
e-mail ID		
Mobile No.		
Phone No. 1		Acknowledgement
Phone No. 2		Received Date :
Fax No.		
	Office/Chamber	Residence
Address		
State & PIN		
District		
Town		
Ward		
Taluka/Sub-Div.		
Village		

Date :

Signature of the Advocate

Acknowledgement Slip

Name of Advocate		FOR OFFICE USE ONLY
		Advocate's Code
		:
Mobile No.		<input style="width: 100px; height: 20px;" type="text"/>

Authorised Signatory

LD. ADVOCATES WHO HAVE ALREADY SUBMITTED FILLED UP FORMS WITH COMPLETE DETAILS EARLIER, NEED NOT SUBMIT AGAIN